- II. (a) Annual Report and Accounts of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram, for the year 2006-2007, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library, See No. L.T. 8979/08]
- III. (a) Annual Report and Accounts of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2006-2007, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library, See No. L.T. 8980/08]

Financial Estimates and Performance Budget (2008-09) of The Employees' State Insurance Corporation, New Delhi

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): Sir, I lay on the Table a copy (in English and Hindi) of the Financial Estimates and Performance Budget for the year 2008-2009 of the Employees' State-Insurance Corporation (ESIC), New Delhi. [Placed in the Library, *See* No. L.T. 8928/08]

Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): Sir, I lay on the Table:-

- A copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. 90 dated the 30th April, 2008, publishing the Border Security Force, Headquarters Stenographer Cadre Recruitment Rules, 2008, under sub-section (3) of section 141 of the Border Security Force Act, 1968. [Placed in Library, See No. L.T. 8981/08]
- I. A copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. 56 (E) dated the 24th January, 2008, publishing the Foreigners (Amendment) Order, 2008.
 [Placed in Library, See No. L.T. 9352/08]
- I. Report and Accounts (2007-2008) of the Man-made Textiles Research Association, Surat and related papers.
- II. Report and Accounts (2007-2008) of the Sardar Vallabhbhai Patel Institute of Textile Management, Coimbatore and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVAN): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:-

- (i) (a) Twenty-eighth Annual Report and Accounts of the Man-Made Textiles Research Association (MANTRA), Surat, for the year 2007-2008, together with the Auditor's Report on the Accounts.
 - (b) Review by the Government on the working of the above Association. [Placed in Library, *See* No. L.T. 8954/08]

- (ii) (a) Annual Report and Accounts of the Sardar Vallabhbhai Patel Institute of Textile Management, Coimbatore, for the year 2007-2008, together with the Auditor's Report on the Accounts.
 - (b) Review by the Government on the working of the above Institute. [Placed in Library, See No. L.T. 8953/08]

Notification of the Ministry of Finance

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PAWAN KUMAR BANSAL): Sir, I lay on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification S.O.2107 (E) dated the 25th August, 2008, regarding the Additional Term of Reference for Thirteenth Finance Commission, issued in accordance with article 280 of the Constitution read with Sections 6 and 8 of the Finance Commission (Misc. Provisions) Act, 1951. [Placed in Library, *See* No. L.T. 8988/08]

Notification of Ministry of Commerce and Industry

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): Sir, I lay on the Table a copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion) Notification S.O. 1460 (E) dated the 17th June, 2008, publishing the Designs (Amendment) Rules, 2008, under sub-section (4) of section 47 of the Designs Act, 2000. [Placed in Library, *See* No. L.T. 8973/08]

Report (2006-2007) of the National Disaster Management Authority and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Annual Report of the National Disaster Management Authority for the year 2006-2007.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in the Library, See No. L.T. 8989/08]

MESSAGES FROM LOK SABHA

(I) The Appropriation (No.3) Bill, 2008

(II) The National Jute Board Bill, 2008

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

(I)

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Appropriation (No.3) Bill, 2008, as passed by Lok